

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**

**B.N .SUJATHA**

**PRL.SENIOR CIVIL JUDGE**

**Cause List Date: 10-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 1022/2019 (SUMMONS) IA/1/2019 IA/2/2019		Lakshmamma <b>Vs</b> Swarnalatha S	RAJESH GOWDA
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 548/2012 (EVIDENCE.) IA/1/2012		JAYAMMA <b>Vs</b> KEMPAMMA	DAYANAND
3	O.S. 38/2020 (EVIDENCE.) IA/1/2020		Harish N <b>Vs</b> Rinku Deshpande alias Rinku Prakash Pal Reja	Raghu R
<b>DEFN EVIDENCE</b>				
4	O.S. 786/2011 (EVIDENCE.) IA/1/2011		PILLAPPA <b>Vs</b> BEERAMMA	B.V.HONNAPPA
<b>PLNTF EVIDENCE</b>				
5	O.S. 258/2010 (EVIDENCE.) IA/1/2010		SHAILA.M.SITARAM <b>Vs</b> MS.CITY BANK HOME LOAN	PR and PR ASSOCIATES
6	O.S. 565/2011 (EVIDENCE.) IA/1/2011		SHANTHAMMA <b>Vs</b> MUNISWAMAPPA	MUNIYAPPA
<b><u>12:00 P.M - 1:00 P.M</u></b>				
7	O.S. 937/2013 (SUMMONS) IA/1/2013		Bhasha Sabi <b>Vs</b> Chan Bhi	H.Y.Nagaraja
<b>HEARING ON IA</b>				
8	O.S. 1542/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Sinha S N <b>Vs</b> Vinod Kumar R	M/s AKS Law Associates
<b>PF/CF</b>				
9	O.S. 702/2012 (SUMMONS) IA/1/2012 IA/2/2012		KANTHAMMA <b>Vs</b> MUNIREDDY	M.MUNI REDDY.
<b>STEPS</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	O.S. 481/2012 (SUMMONS) IA/1/2012		MUNIDEVAMMA <b>Vs</b> CHANDRASHEKHAR.H.M	B.R.ANANDA
<b>SUMMONS</b>				
11	O.S. 369/2012 (SUMMONS)		THE LAKSHMI VILAS BANK LTD. <b>Vs</b> KIRAN.P.S.	V.GURURAJ
<b>WRITTEN STATEMENT</b>				
12	O.S. 803/2013 (SUMMONS) IA/1/2013		Sharfunissa <b>Vs</b> Akbar Pasha	K.Prakash
<b>3:00 P.M - 4:00 P.M</b>				
13	M.C. 101/2019 (APPEARANCE OF PARTY) IA/1/2019		Narasimhamurthy <b>Vs</b> NIL	C R
14	M.C. 446/2019 (APPEARANCE OF PARTY)		Srijoni Das <b>Vs</b> NIL	Veena Rai
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>PLNTF EVIDENCE</b>				
15	O.S. 1421/2018 (EVIDENCE.) IA/1/2018	<b>20-11-2020</b>	Rajendra Prasad C <b>Vs</b> Jayasheela Reddy	Tarka Legal P
<b>CROSS EXAMINATION OF PW</b>				
16	O.S. 1249/2015 (EVIDENCE.) IA/1/2015	<b>08-01-2021</b>	Sarvamangala <b>Vs</b> Malikarjunaiah A C	MUNIRAJU K N
17	O.S. 1266/2015 (EVIDENCE.) IA/1/2015	<b>08-01-2021</b>	Aruna <b>Vs</b> Hanumaiah	V Basavakumar
<b>DEFN EVIDENCE</b>				
18	O.S. 1305/2015 (EVIDENCE.) IA/1/2015	<b>08-01-2021</b>	Vanitha <b>Vs</b> Krishnappa K M	Muthuraju A
<b>PLNTF EVIDENCE</b>				
19	O.S. 1354/2013 (EVIDENCE.) IA/1/2013	<b>08-01-2021</b>	Geetha Bai <b>Vs</b> Shobha Rani	Amr babu
20	O.S. 1506/2013 (EVIDENCE.) IA/1/2013	<b>08-01-2021</b>	Shekar L <b>Vs</b> Sreenivasa G	B Roopesha

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	O.S. 688/2015 (EVIDENCE.)	<b>08-01-2021</b>	Narayani Group of Educational Institutions <b>Vs</b> Tahir Ahmed S	Krishna Naik
22	Misc 145/2018 (EVIDENCE.) IA/1/2018	<b>11-01-2021</b>	Ramappa <b>Vs</b> Kodandaramaiah	N K Muniraju
<b>FURTHER EVIDENCE FOR PLNTF</b>				
23	O.S. 1646/2017 (EVIDENCE.) IA/1/2017	<b>11-01-2021</b>	Komala <b>Vs</b> Sunandamma	Shanmukhappa
<b>PLNTF EVIDENCE</b>				
24	O.S. 1619/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017	<b>11-01-2021</b>	Sangeetha K. <b>Vs</b> Roberts G	Chikkappaji Gowda K.V.
25	O.S. 998/2018 (EVIDENCE.) IA/1/2018	<b>11-01-2021</b>	Manjula <b>Vs</b> Narayanappa	V Krishna Murthy
26	R.A. 72/2018 (SUMMONS) IA/1/2018	<b>16-01-2021</b>	Ravichandra N <b>Vs</b> Krishnappa M C	G papi Reddy
<b>NOTICES</b>				
27	O.S. 81/2018 (SUMMONS) IA/1/2018	<b>16-01-2021</b>	Shivanagappa G <b>Vs</b> M/s DS MAX PROPERTIES PVT. LTD.	RAMESH ADITHYA
<b>STEPS</b>				
28	O.S. 677/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>16-01-2021</b>	Narayanappa <b>Vs</b> Munithimmappa	C M Girisha
29	O.S. 705/2018 (SUMMONS) IA/1/2018	<b>16-01-2021</b>	Gowramma <b>Vs</b> Eramma	Srinivasaiah
<b>WRITTEN STATEMENT</b>				
30	O.S. 766/2018 (SUMMONS) IA/1/2018	<b>16-01-2021</b>	Sharadamma <b>Vs</b> Ramesh V	M.S. Varadharajan
31	O.S. 1380/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Gullamma <b>Vs</b> Kashyap N Patel	Nagabhushana
<b>AWAIT SUMMON/NOTICE</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	Misc 147/2018 (SUMMONS)	<b>27-01-2021</b>	Nagappa <b>Vs</b> Vasudevaiah	Narayanaswamy M
33	O.S. 1721/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Vemani Muniraja Naidu <b>Vs</b> Athaula	K S N
34	O.S. 1789/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	GOWRAMMA <b>Vs</b> DODDA SIDDAPPA	SRINIVAS K R
<b>NOTICES</b>				
35	O.S. 1191/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Bhagyalakshmi <b>Vs</b> Ramachandrappa	M Shivaprakash
<b>PAPER PUBLICATION</b>				
36	O.S. 1763/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>27-01-2021</b>	Muniyamma <b>Vs</b> Vijayalakshmi B	Naveen Kumar G N
<b>STEPS</b>				
37	Misc 127/2018 (SUMMONS)	<b>27-01-2021</b>	Rama Mohan A M <b>Vs</b> Munichinappa A R, Since deceased by his LRs Lakshmi Devamma G	vM
38	O.S. 1442/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Gowramma <b>Vs</b> Jayamma	Narayanaswamy M
39	O.S. 1543/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Raghu Rao <b>Vs</b> Yogaraju	D S S
<b>SUMMONS</b>				
40	O.S. 1141/2018 (SUMMONS) IA/1/2018	<b>27-01-2021</b>	Lakshamma <b>Vs</b> Gowramma	S Nagaraja
41	O.S. 299/2020 (SUMMONS) IA/1/2020	<b>01-02-2021</b>	JAYAMMA <b>Vs</b> NAGARAJAPPA ALIAS NAGARAJU	MAMATHAY L
<b>STEPS</b>				
42	O.S. 1236/2019 (SUMMONS) IA/1/2019	<b>01-02-2021</b>	Girijamma <b>Vs</b> Sarasamma	M I Khatib
<b>SUMMONS</b>				

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43	O.S. 1767/2019 (SUMMONS) IA/1/2019	<b>01-02-2021</b>	Doddappaiah <b>Vs</b> Paramesh	D C Thimmarayappa
44	O.S. 125/2020 (SUMMONS) IA/1/2020	<b>01-02-2021</b>	Azmatulla Khan <b>Vs</b> Mohammed Saleem	Shanmukhappa
45	O.S. 126/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>01-02-2021</b>	Azmatulla Khan <b>Vs</b> Anju Ahuja	Shanmukhappa
46	O.S. 240/2020 (SUMMONS) IA/1/2020	<b>01-02-2021</b>	Doddabhadramma <b>Vs</b> Rudrappa B	Chandra Naik T
47	O.S. 304/2020 (SUMMONS) IA/1/2020	<b>01-02-2021</b>	VENKATARAMANAPPA <b>Vs</b> SUSHEELAMMA	RAJU S
<b>WRITTEN STATEMENT</b>				
48	O.S. 1382/2019 (SUMMONS) IA/1/2019	<b>01-02-2021</b>	Sugunamba B K <b>Vs</b> Vasudeva Pradeep B K	N Sheshadri
<b>SUMMONS</b>				
49	O.S. 309/2020 (SUMMONS) IA/1/2020	<b>02-02-2021</b>	Niranjana Murthy <b>Vs</b> Pillamuniyamma	S M Hanumantha
50	O.S. 319/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>02-02-2021</b>	Kempaiah <b>Vs</b> Giraja Ramakrishnappa	K Vijaya Kumar
51	O.S. 554/2020 (SUMMONS)	<b>02-02-2021</b>	CANARA BANK REPTD BY NEHA GUPTHA <b>Vs</b> MUNISWAMY R	MANJUNATHA K K
52	O.S. 665/2020 (SUMMONS) IA/1/2020	<b>02-02-2021</b>	CHIKKAGIDDAPPA <b>Vs</b> MUNIYAPPA	DIWAKAR
53	O.S. 851/2020 (SUMMONS)	<b>02-02-2021</b>	NARAYANAPPA REP BY SURYA KUMAR N <b>Vs</b> NANJEGOWDA	ARUN KUMAR B N
54	O.S. 858/2020 (SUMMONS) IA/1/2020	<b>02-02-2021</b>	NARAYANA SWAMY <b>Vs</b> MUNIYAPPA	GEETHA M R

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<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 1499/2015 (ISSUES.) IA/1/2015		Papanna <b>Vs</b> Muniyamma	J.V CHANDRASHEKAR
2	O.S. 721/2017 (ISSUES.) IA/1/2017 IA/2/2017		Rajanna <b>Vs</b> Muniyappa M	P R Harish Kumar
3	O.S. 853/2017 (ISSUES.) IA/1/2017		Chandrakala <b>Vs</b> Rajanna	
4	O.S. 1094/2017 (ISSUES.) IA/1/2017 IA/2/2017		Ashwath V <b>Vs</b> Muniyappa B N	K Varaprasad
5	O.S. 435/2019 (ISSUES.) IA/1/2019		Narayanappa A <b>Vs</b> Prakash S M	Nagendra Naik K
6	O.S. 928/2019 (ISSUES.)		Muniyappa B N <b>Vs</b> Varadaraju	S G P
7	O.S. 1052/2019 (ISSUES.) IA/1/2019		Keshava Reddy C <b>Vs</b> Venkatesh Reddy C	Jayalakshmi V
8	O.S. 970/2017 (EVIDENCE.)		Surendra Babu <b>Vs</b> Muniyappa N K	N K M
<b>CROSS EXAMINATION OF PW</b>				
9	O.S. 1018/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Krishnappa, Rep. by his GPA holder R Krishna <b>Vs</b> State Of Karnataka Rep by Revenue Secretary	S Mare Gowda
<b>PLNTF EVIDENCE</b>				
10	O.S. 995/2017 (EVIDENCE.) IA/1/2017		Mallesh G K <b>Vs</b> Deviramma	M G Ravisha
11	O.S. 382/2018 (EVIDENCE.) IA/1/2018		Kaverappa alias Kaveriga <b>Vs</b> Munivenkatamma	Manjunatha Reddy T
12	Misc 41/2018 (EVIDENCE.)		Bhagya <b>Vs</b> Channarayappa	K Venkataram Reddy
13	O.S. 1950/2007 (ARGUMENTS.) IA/1/2007		NARAYANAPPA <b>Vs</b> DODDA CHOWDAPPA @ NADJUPANNA	J.S. DINESH RGK - D1 TO D3
14	O.S. 1242/2009 (ARGUMENTS.) IA/1/2009		SOWBHAGYA <b>Vs</b> LAKSHMAMMA	J.S.DINESH ABSENT

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15	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari <b>Vs</b> Bharath Kumar K	K R P
16	Misc 49/2018 (ARGUMENTS.)		Jayalakshmi <b>Vs</b> Jayarama, Since dead by his legal heir Annapoorna	
17	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K <b>Vs</b> Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
18	R.A. 80/2019 (ARGUMENTS.) IA/1/2019		Hussain Bi <b>Vs</b> Rafeeq Ahmed	Srinivas
<b>ARGUMENTS BY ADV. DEFTS.</b>				
19	O.S. 489/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		CHANNAMMA <b>Vs</b> M CHANNAPPA	K.VARADARAJAN
20	O.S. 1539/2015 (OBJECTIONs) IA/1/2015		Narayanamma <b>Vs</b> Chikkathayamma	MYLARAIAH ASSOCIATES
<b>3:00 P.M - 4:00 P.M</b>				
21	FDP 28/1999 (HEARING)		P. MUNISWAMY REDDY <b>Vs</b> B. PILLAREDDY DEAD BY LRS. BABU REDDY	K.M.J VBS
22	O.S. 1712/2004 (HEARING) IA/1/2004		M PUSHPAMBA <b>Vs</b> M SADANANDA	K.V. NARASIMHAN
23	FDP 34/2008 (HEARING)		PHILOMINA DECEASED BY HER LRS <b>Vs</b> JAMES ALIAS YAGAPPA	Y.K.NARAYANASHARMA ABSENT
24	O.S. 1546/2013 (HEARING) IA/1/2013		Kempamma <b>Vs</b> Anjinappa	D A Shivakumar
25	O.S. 1685/2014 (HEARING) IA/1/2014		Sumithamma <b>Vs</b> Chikkathyamma	Ravi
26	O.S. 577/2017 (HEARING) IA/1/2017		Narasamma <b>Vs</b> Murthy alias Muthuraju	K M H
27	EX 15/2017 (HEARING)		Girish M <b>Vs</b> Muralikrishna J	
28	O.S. 675/2018 (HEARING) IA/1/2018		Shakuntala <b>Vs</b> Somashékaraiah S M	B Vijay Shetty

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29	O.S. 852/2020 (HEARING) IA/1/2020		MUNIRAJU M <b>Vs</b> MURALIDHAR M V	P B RAJU
30	O.S. 766/2020 (FIRST HEARING) IA/1/2020		GOWRAMMA <b>Vs</b> NARAYANAMMA	PRAKASH D N
31	O.S. 1168/2020 (FIRST HEARING) IA/1/2020		VENKATAMMA <b>Vs</b> DODDAMUNISHAMAPPA	D R RAVISHANKAR
32	O.S. 1174/2020 (FIRST HEARING) IA/1/2020		BHAGYA G K <b>Vs</b> KRISHNA REDDY G A	A RAJESH
<b>Cases listed below are adjourned due to Covid 19</b>				
33	O.S. 381/1998 (SUMMONS)	<b>10-02-2021</b>	SYED USMAN @ CHOTU SAB DEAD BY LRS. <b>Vs</b> M.C. NATENDRA	PSM
34	O.S. 1170/2001 (SUMMONS)	<b>10-02-2021</b>	H. LAKKAPPA DECEASED BY LRS <b>Vs</b> D SRINIVAS	BRP M G NAGASHREE
35	O.S. 953/2004 (SUMMONS) IA/1/2004	<b>10-02-2021</b>	M APPAIAH <b>Vs</b> H JAYALAKSHMAMMA	H.V. RAMACHANDRA REDDY BKB
36	O.S. 3/2005 (SUMMONS) IA/1/2005 IA/2/2005 IA/3/2005	<b>10-02-2021</b>	NAGAVENI <b>Vs</b> KANAKAMMA	MRUTHYUNJAYA
37	O.S. 635/2005 (SUMMONS) IA/1/2005	<b>10-02-2021</b>	C KRISHNA MURTHY <b>Vs</b> T R ANIL KUMAR	N.K. GUPTA K.S.NANDISH BABU
38	O.S. 636/2005 (SUMMONS) IA/1/2005	<b>10-02-2021</b>	C KRISHNA MURTHY <b>Vs</b> T R ANIL KUMAR	N.K. GUPTA ABSENT
39	O.S. 723/2005 (SUMMONS) IA/1/2005 IA/2/2005	<b>10-02-2021</b>	M RAMAIAH <b>Vs</b> M NARAYANAPPA	G JAIRAJ G. JAIRAJ
40	O.S. 1865/2005 (SUMMONS) IA/1/2005	<b>10-02-2021</b>	P R KUMAR <b>Vs</b> D A GOWDA	N.J. BALIGA KHP FOR D1 TO 5
41	O.S. 200/2007 (SUMMONS) IA/1/2007	<b>10-02-2021</b>	SARASWATHAMMA <b>Vs</b> PADMAVATHAMMA	S.A. KHADRI
42	O.S. 1382/2007 (SUMMONS) IA/1/2007	<b>10-02-2021</b>	M GOPI RAO <b>Vs</b> M DEVA RAO	KAMATH AND KAMATH RGN



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43	O.S. 1029/2008 (SUMMONS) IA/1/2008	<b>10-02-2021</b>	LAKSHAMMA <b>Vs</b> N LAKSHMAMAMIAH	MANJULA S.V.
44	FDP 38/2008 (SUMMONS)	<b>10-02-2021</b>	MUNIYAMMA <b>Vs</b> SUBBAMMA DEAD BY IRS.	G.PAPIREDDY G. PAPOREDDY
45	EX 27/2010 (SUMMONS)	<b>10-02-2021</b>	N S ANAND <b>Vs</b> MARAPPA	A.PRAKASH
46	O.S. 305/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>10-02-2021</b>	SUBRAMANI <b>Vs</b> MARIYAPPA	P.S.MANJUNATHA
47	O.S. 566/2013 (SUMMONS) IA/1/2013	<b>10-02-2021</b>	Yashoda <b>Vs</b> Chinthamma	Umesh
48	O.S. 831/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	<b>10-02-2021</b>	Prasanna kumar.K.M <b>Vs</b> Sharadamma	D.S.Jayaraj
49	FDP 14/2015 (SUMMONS)	<b>10-02-2021</b>	Theresa <b>Vs</b> Susheelamma	Mahesh L
50	O.S. 1214/2017 (SUMMONS) IA/1/2017	<b>10-02-2021</b>	Srinivasa Murthy N <b>Vs</b> Narayanaswami S	
51	O.S. 1673/2017 (SUMMONS) IA/1/2017	<b>10-02-2021</b>	Sanjay <b>Vs</b> Ramanjinappa	M/s Law Firm
52	O.S. 432/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>10-02-2021</b>	Bhavya R <b>Vs</b> Jagadish B L	Vaijayanthimala B
53	O.S. 641/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>10-02-2021</b>	Gowramma <b>Vs</b> Basavaraju	M Prabhu
54	O.S. 841/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>10-02-2021</b>	NAGENDRA RAO <b>Vs</b> SMT. YELLUBAI	
55	M.C. 12/2019 (SUMMONS)	<b>10-02-2021</b>	MAHESH M <b>Vs</b> ARCHANA C	Nagaraja K
56	Misc 123/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Krishnappa M <b>Vs</b> Chayapathy D	Adarsha

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57	O.S. 1133/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>10-02-2021</b>	Narayanappa <b>Vs</b> Nagaraju	G S Shiva Kumar
58	O.S. 1420/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Nagaraju <b>Vs</b> Narasimhaiah	K R Srinivasan
59	EX 70/2019 (SUMMONS)	<b>10-02-2021</b>	Srimathi R <b>Vs</b> Chinnanna B Y, Since deceased by his LRs. Muniraju C	K N Shiva Reddy
60	O.S. 1604/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Geethamma <b>Vs</b> Ramanjinappa	K T Venkatesh Murthy
61	Misc 203/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Hanumakka <b>Vs</b> Thimmakka	M P Puttaraju
62	O.S. 1851/2019 (SUMMONS)	<b>10-02-2021</b>	Amaravathi <b>Vs</b> Srinivasa Reddy K	Shivananda Meti
63	O.S. 1880/2019 (SUMMONS) IA/1/2019	<b>10-02-2021</b>	Venkataramana <b>Vs</b> Ammaiahamma	AR LEGAL FIRM
64	P and SC 2/2020 (SUMMONS)	<b>10-02-2021</b>	Poornima <b>Vs</b> NIL	S R D
65	O.S. 901/2020 (SUMMONS) IA/1/2020	<b>10-02-2021</b>	ERAMMA <b>Vs</b> RAVICHANDRASHEKAR	SUMATHI K
66	O.S. 978/2020 (SUMMONS) IA/1/2020	<b>10-02-2021</b>	RAMAKRISHNAPPA <b>Vs</b> ANJINAPPA	MS NANDEESH
67	O.S. 1041/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>10-02-2021</b>	LILLY MARY A <b>Vs</b> RAMAPPA M	MAHESH L
68	O.S. 1062/2020 (SUMMONS) IA/1/2020	<b>10-02-2021</b>	NAGAMMA <b>Vs</b> CHINNAMMA	ANANDA BABU
69	O.S. 1504/2015 (NOTICE) IA/1/2015 IA/2/2015	<b>10-02-2021</b>	Shamasudara Reddy P C <b>Vs</b> Chikkanna Reddy P V	J.V CHANDRASHEKAR
70	M.C. 64/2020 (NOTICE)	<b>10-02-2021</b>	Hridesh Lal <b>Vs</b> Shipra Lal	B N Nagaraja and Associates
71	FDP 30/2002 (EVIDENCE.)	<b>10-02-2021</b>	CHOLANAYAKANAHALLI GANGAMMA <b>Vs</b> DODDAHANUMAI AH	GSS M.V.H.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
72	O.S. 1994/2005 (EVIDENCE.)	<b>10-02-2021</b>	S V RAMASWAMY REDDY <b>Vs</b> H N BABU	AG
73	O.S. 1784/2007 (EVIDENCE.) IA/1/2007	<b>10-02-2021</b>	PATALAPPA <b>Vs</b> K C RAJANNA	N. PRASHANTH KUMAR
74	O.S. 1140/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	<b>10-02-2021</b>	Nagaraj R <b>Vs</b> Satish G	MUNIRAJU
75	O.S. 1850/2015 (EVIDENCE.) IA/1/2015	<b>10-02-2021</b>	Kanthalakshmi A R <b>Vs</b> Venkataramanappa C	BOPAIAH
76	O.S. 70/2017 (EVIDENCE.) IA/1/2017	<b>10-02-2021</b>	Narayanappa <b>Vs</b> Ramachandrappa P A	MUNIRAJU K N
77	O.S. 727/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>10-02-2021</b>	Chikkachikkamma <b>Vs</b> Chandrasekhara Reddy V	K Varaprasad

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**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>OBECTION</b>				
1	O.S. 669/2011 (SUMMONS) IA/1/2011 IA/2/2011		SHARADAMMA alias SHARDHA <b>Vs</b> DODDA MARAPPA alias MARAPPA	S.N.R and ASSOCIATES
2	O.S. 1070/2011 (SUMMONS) IA/1/2011		MANJUNATH <b>Vs</b> DODDAMUNIYAPPA	G.A.SRIKANTE GOWDA
3	O.S. 860/2013 (SUMMONS) IA/1/2013		Kempaiah <b>Vs</b> Muniyamma	C.Nanjegowda
4	O.S. 1183/2016 (SUMMONS) IA/1/2016		Krishnamma <b>Vs</b> Nagaraj T N	
5	O.S. 1745/2016 (SUMMONS) IA/1/2016		Bhagyashree Developers <b>Vs</b> ASR Developers, Rep. by N Venkatasubba Raju	S Ganesh Shenoy
6	Misc 78/2017 (SUMMONS) IA/1/2017		Sunandamma alias H V Sunanda <b>Vs</b> Nanjundaswamy	Y N S R
7	O.S. 1192/2017 (SUMMONS) IA/1/2017		Gowramma <b>Vs</b> Motappa N	M Srinivasa Gowda
8	REV 2/2019 (SUMMONS)		Narayanswamy B N <b>Vs</b> Nagesh B N	P C Nithyanandan
<b>WRITTEN STATEMENT</b>				
9	O.S. 1377/2016 (SUMMONS) IA/1/2016		Shanthamma <b>Vs</b> Krishnappa	
10	O.S. 269/2018 (SUMMONS) IA/1/2018		Surya S <b>Vs</b> Anjinamma	Naveen R B
11	O.S. 376/2019 (SUMMONS) IA/1/2019		Venkatramanappa <b>Vs</b> Lokesh V	A G Shivanna
12	P and SC 3/2020 (NOTICE)		MRINAL SINGH <b>Vs</b> GENERAL PUBLIC	PRIME LEGAL
13	O.S. 344/2010 (HEARING) IA/1/2010		ANTHARAJU <b>Vs</b> JOSEPH	M.VENKATAPPA

**12:00 P.M - 1:00 P.M**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1144/2010 (EVIDENCE.) IA/1/2010 IA/2/2010		MYSORE STONEWARE PIPES ND PROPERTIES LTD. <b>Vs</b> SAROJAMMA AND OTHERS	JUST LAW
15	O.S. 1161/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		GOWRAMMA <b>Vs</b> KRISHNAPPA	K.R PUTTARAJU
16	O.S. 835/2013 (EVIDENCE.) IA/1/2013		Hanumakka <b>Vs</b> Narasamma	R.Krishnappa
<b>PLNTF EVIDENCE</b>				
17	O.S. 1817/2016 (EVIDENCE.) IA/1/2016		Annemma <b>Vs</b> Benedictine Sisters Society, Rep. by Theressita De Silva	
<b>3:00 P.M - 4:00 P.M</b>				
18	O.S. 83/2016 (HEARING) IA/1/2016		Shamanna H <b>Vs</b> Jayaramaiah S	S Venugopala
19	O.S. 729/2016 (HEARING) IA/1/2016 IA/2/2016		Leelavathi P <b>Vs</b> Akkayamma	A N L
20	O.S. 1393/2016 (HEARING) IA/1/2016		Shivakumar <b>Vs</b> Rajanna	
21	O.S. 111/2018 (HEARING) IA/1/2018 IA/2/2018		Uma Purushotham <b>Vs</b> Narasimharaju	S.KESHAVA RAO
22	FDP 30/2018 (HEARING) IA/1/2018		Hemavathi <b>Vs</b> Hombegowda V	C S S
23	M.C. 221/2018 (HEARING)		Praveen T <b>Vs</b> NIL	C Prakash
24	EX 65/2019 (HEARING)		Gowri <b>Vs</b> Shanthamma	Vijayakumar
25	O.S. 1865/2019 (HEARING) IA/1/2019		VENKATARAMANAPPA <b>Vs</b> BHEEMAMMA	CHANDRA MOULI
26	M.C. 274/2020 (HEARING) IA/1/2020		THUMMALURU SIVA REDDY <b>Vs</b> NIL	MANJUNATH T R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 1169/2020 (ORDERS.) IA/1/2020		AMBA REDDY <b>Vs</b> RAJANNA T K	K KUMAR
28	O.S. 1176/2020 (ORDERS.) IA/1/2020 IA/2/2020		GREEN FORTUNE PROMOTERS AND DEVELOPERS PVT.LTD REPTD BY NAGARAJAPPA B <b>Vs</b> NAVEEN HEGDE	SLR LAW FIRM
29	O.S. 1177/2020 (ORDERS.) IA/1/2020 IA/2/2020		GREEN FORTUNE PROMOTERS AND DEVELOPERS PVT. LTD., REPTD BY NAGARAJAPPA B <b>Vs</b> NAVEEN HEGDE	SLR LAW FIRM
<b>Cases listed below are adjourned due to Covid 19</b>				
30	FDP 10/2010 (SUMMONS)	<b>01-12-2020</b>	D K PADMAVATHI <b>Vs</b> NARAYANAMA	S.CHENNNARAYA REDDY  K.R.MRUHYUNJAYA
<b>NOTICES</b>				
31	O.S. 1140/2010 (SUMMONS) IA/1/2010	<b>01-12-2020</b>	GOVINDAPPA AND ANOTHR <b>Vs</b> MUNIRAJAPPA AND OTHERS	MANJUNTH AND ASSOCIATES
32	R.A. 92/2013 (SUMMONS) IA/1/2013	<b>11-12-2020</b>	Bruhath Bangalore Mahanagara Palike <b>Vs</b> Narashima Murthy N	S N Prashanth Chandra
<b>STEPS</b>				
33	EX 64/2011 (SUMMONS)	<b>11-12-2020</b>	STATE BANK OF INDIA <b>Vs</b> PAPANNA	MUNIRAJU
34	O.S. 796/2016 (A.D.R.) IA/1/2016	<b>14-12-2020</b>	Maddappa <b>Vs</b> Narasamma	V Chandrashekar
35	O.S. 820/2016 (A.D.R.) IA/1/2016	<b>14-12-2020</b>	Neelamma <b>Vs</b> Girijamma	Mariswamy
36	O.S. 832/2016 (A.D.R.)	<b>14-12-2020</b>	Ramamurthy R <b>Vs</b> Venkataramanappa H M	T H G
37	O.S. 1438/2016 (EVIDENCE.) IA/1/2016	<b>14-12-2020</b>	Vijayalakshmi <b>Vs</b> Manjunatha	D A S
38	O.S. 1356/2018 (EVIDENCE.) IA/1/2018	<b>14-12-2020</b>	Narayanaswamy S <b>Vs</b> Ramakka	Srinivas

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 1216/2016 (A.D.R) IA/1/2016	<b>16-12-2020</b>	Shivashankari alias Shivaraj <b>Vs</b> Devamma	
40	M.C. 336/2019 (A.D.R)	<b>16-12-2020</b>	Manjunatha G <b>Vs</b> NIL	M Mahadeva
<b>AWAIT SUMMON/NOTICE</b>				
41	O.S. 1305/2013 (SUMMONS) IA/1/2013	<b>05-01-2021</b>	Noorjan <b>Vs</b> Syed Wazeer	Srinivas
<b>STEPS</b>				
42	O.S. 1049/2013 (SUMMONS) IA/1/2013	<b>05-01-2021</b>	Chalapathi.G <b>Vs</b> Lakshmiddevamma	A.Shivarama
43	O.S. 1824/2013 (SUMMONS) IA/1/2013	<b>05-01-2021</b>	Pillappa <b>Vs</b> papaih	B Ramesh
44	O.S. 86/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>05-01-2021</b>	GUNDU RAO .A. <b>Vs</b> JAYAMMA	
<b>AWAIT SUMMON/NOTICE</b>				
45	O.S. 95/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	Veeraswamy Reddy <b>Vs</b> Rathnamma	G M R
46	O.S. 748/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	Krishnasingh N <b>Vs</b> Muniyamma	A Lurdu Mariyappa
<b>STEPS</b>				
47	O.S. 636/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	NARAYANAPPA T <b>Vs</b> MUNIRAJU B	B M Ramanna
48	O.S. 772/2016 (SUMMONS) IA/1/2016	<b>11-01-2021</b>	Kemparaju H V <b>Vs</b> Varalakshamma	Kempegowda
<b>AWAIT SUMMON/NOTICE</b>				
49	O.S. 811/2016 (SUMMONS) IA/1/2016	<b>12-01-2021</b>	Muniswamy <b>Vs</b> Doddamuniyappa	DD A Shivakumar
<b>SS TO DEFT. BY RPAD</b>				
50	O.S. 1132/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>12-01-2021</b>	Galihanumakka <b>Vs</b> Ramaiah	Jagadish M C
<b>STEPS</b>				

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S. 808/2016 (SUMMONS) IA/1/2016	<b>12-01-2021</b>	Chandrashekar <b>Vs</b> Lakshmi	Babu
52	O.S. 844/2016 (SUMMONS) IA/1/2016	<b>12-01-2021</b>	Guramma <b>Vs</b> Lakshmamma	K L
53	O.S. 1183/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>15-01-2021</b>	Narayana Reddy K N <b>Vs</b> Vijay Kumar L	D V Sadashiva Reddy
54	O.S. 1700/2016 (SUMMONS) IA/1/2016	<b>22-01-2021</b>	Indira H G <b>Vs</b> M/s Vishwam Constructions	T Srinivas
<b>AWAIT SUMMON/NOTICE</b>				
55	O.S. 1595/2016 (SUMMONS) IA/1/2016	<b>22-01-2021</b>	MADHU <b>Vs</b> S.Y.KRISHNAPPA	
<b>SS TO DEFT. BY RPAD</b>				
56	O.S. 1399/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>22-01-2021</b>	Sarvamangala <b>Vs</b> Pushpalatha	
<b>AWAIT SUMMON/NOTICE</b>				
57	O.S. 905/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>28-01-2021</b>	Master Kishore <b>Vs</b> Guramma	Manjunatha B V
<b>L.R. NOTICE</b>				
58	O.S. 1814/2016 (SUMMONS) IA/1/2016	<b>28-01-2021</b>	Paramesh S K <b>Vs</b> Jayalakshmi K	B R Prakash
<b>SS TO DEFT. BY RPAD</b>				
59	O.S. 890/2017 (SUMMONS) IA/1/2017	<b>28-01-2021</b>	Krishnappa <b>Vs</b> Narayanappa	
60	O.S. 1408/2017 (SUMMONS) IA/1/2017	<b>02-02-2021</b>	Lokesh C <b>Vs</b> Uma	B S P
61	O.S. 244/2018 (SUMMONS) IA/1/2018	<b>02-02-2021</b>	Pramilamma <b>Vs</b> Mugavamma alias Shantamma	Sonnegowda
<b>STEPS</b>				
62	O.S. 1219/2017 (SUMMONS) IA/1/2017	<b>02-02-2021</b>	Srinivas V <b>Vs</b> Krishnappa A M	



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
63	O.S. 1226/2017 (SUMMONS) IA/1/2017	<b>02-02-2021</b>	Prasanna Kumar <b>Vs</b> Krishnamma	
64	M.C. 161/2020 (NOTICE)	<b>02-02-2021</b>	GIRI BABU BALAKRISHNAN <b>Vs</b> ARCHANA T S	MOYEENULLA ABBASI AND ASS
65	M.C. 203/2020 (NOTICE)	<b>02-02-2021</b>	KRISHNA SUNDAR <b>Vs</b> AARTHI G	C R RAGHAVENDRA REDDY
66	O.S. 1335/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>05-02-2021</b>	Syed Anwar alias Ali <b>Vs</b> Somashekar	M R Suresh
<b>SS TO DEFT. BY RPAD</b>				
67	O.S. 835/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>05-02-2021</b>	GEORGE LANCY MASCARENHAS <b>Vs</b> VENKATAMMA	
<b>STEPS</b>				
68	O.S. 1378/2018 (SUMMONS) IA/1/2018	<b>05-02-2021</b>	Komitireddy Venkatapratap Reddy <b>Vs</b> M/s Unishire Housing LLP	Vasudeva Naidu
69	O.S. 1317/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Akthar Jan <b>Vs</b> Chikka Raju alias Krishna Reddy	R Purushotham
70	O.S. 1349/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Malles M C <b>Vs</b> Muniraju M C	V Vishwanath
71	O.S. 1397/2019 (SUMMONS) IA/1/2019	<b>08-02-2021</b>	Muni Reddy N <b>Vs</b> Muniyappa alias Bale Muniyappa	K Suresh
72	O.S. 993/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	LAKSHMI D M <b>Vs</b> MUNIYAMMA	RAMACHANDRA
73	O.S. 1000/2020 (SUMMONS) IA/1/2020	<b>08-02-2021</b>	BASAVARAJAMMA <b>Vs</b> RATHNAMMA	A G BALLOLLI
74	O.S. 447/2020 (SUMMONS)	<b>10-02-2021</b>	Shantha Kumari <b>Vs</b> Sudha Suresh	Shivaram Bhat P G
75	O.S. 458/2020 (SUMMONS) IA/1/2020	<b>10-02-2021</b>	Murthy M <b>Vs</b> Kantha	Srinivasa N

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
76	O.S. 909/2020 (SUMMONS) IA/1/2020	<b>10-02-2021</b>	MANJUNATHA C N <b>Vs</b> NAGARAJ	RAVIKUMAR
77	O.S. 625/2019 (SUMMONS)	<b>11-02-2021</b>	Syndicate Bank Rep. Cheif Manager D Jayaseelan <b>Vs</b> Shubam Silks	Ramanand Achar
78	O.S. 834/2019 (SUMMONS) IA/1/2019	<b>11-02-2021</b>	Premavathi H C alias Prema <b>Vs</b> Srinivas	Govindaraju

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**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 713/2016 (EVIDENCE.) IA/1/2016		Krishnachari D <b>Vs</b> Manoharan S	O K H
2	O.S. 1049/2016 (EVIDENCE.) IA/1/2016		Muniraju C <b>Vs</b> Munimayamma	K H Thimme Gowda
3	O.S. 1782/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Suresh K <b>Vs</b> The State of Karnataka	K Suresh Desai
4	O.S. 197/2017 (EVIDENCE.) IA/1/2017		K Kumar <b>Vs</b> M/s Dreams Infra India Ltd, REP BY M S DISHA CHOUDHARY	Amshit Hegde
<b>PLNTF EVIDENCE</b>				
5	O.S. 134/2006 (EVIDENCE.) IA/1/2006		G NARASIMHAIAH <b>Vs</b> MUNIYAMMA	
<b><u>12:00 P.M - 1:00 P.M</u></b>				
6	O.S. 915/2008 (HEARING)		RUPEN PATEL <b>Vs</b> JAYARAM SHETTY	MOHAN BHAT DISMISSED
7	O.S. 1528/2008 (HEARING) IA/1/2008		NARAYANAPPA <b>Vs</b> BATHYAPPA	P.M.BALASUBRAMANYAM
8	O.S. 739/2011 (HEARING) IA/1/2011		SIDDALINGAMURTHY <b>Vs</b> UMESH	PRASANNA KUAMR
9	O.S. 527/2012 (HEARING) IA/1/2012 IA/2/2012		MS PAVITHRA BUILDERS AND DEVELOPERS <b>Vs</b> VENKATARAMANAPPA	H.S. GIRISH REDDY
10	O.S. 819/2014 (HEARING) IA/1/2014 IA/2/2014		Prakash <b>Vs</b> Chinnappa	
11	O.S. 820/2014 (HEARING) IA/1/2014 IA/2/2014		S. Ziaulla <b>Vs</b> Karagappa	
12	O.S. 993/2014 (HEARING) IA/1/2014		N. Arasappa <b>Vs</b> Eswaraiah	
13	O.S. 1171/2014 (HEARING) IA/1/2014 IA/2/2014		Manjula L <b>Vs</b> Shanthamma alias Ammayamma	J V C
14	O.S. 1390/2014 (HEARING) IA/1/2014		Nagamma <b>Vs</b> Puttamma	A C S and R B G

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**III ADDL SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1491/2014 (HEARING) IA/1/2014 IA/2/2014		Jayamma <b>Vs</b> Munithayamma	H P L
<b>3:00 P.M - 4:00 P.M</b>				
16	O.S. 615/2016 (HEARING)		NARAYANAMMA <b>Vs</b> VENKATAMMA	S. MAHENDRA KUMAR
17	FDP 22/2016 (HEARING) IA/1/2016		Venkataswamy @ Venkataswamappa <b>Vs</b> Abbiga	P Raja Reddy
18	G and WC 4/2016 (HEARING) IA/1/2016		HEMACHANDRA NATH <b>Vs</b> NIL	S. THYGARAJAN
19	FDP 36/2016 (HEARING) IA/1/2016		Gangadharappa <b>Vs</b> Veeranna	A Devaraja
20	M.A. 50/2016 (HEARING) IA/1/2016		Murthy M R <b>Vs</b> Krishnamurthy B N	V V
21	M.A. 23/2017 (HEARING) IA/1/2017		SUBBARAJU A <b>Vs</b> ELDAS M E	
22	Misc 22/2017 (HEARING) IA/1/2017		Shiva B <b>Vs</b> Saroja K M	
23	FDP 16/2017 (HEARING)		Girijamma <b>Vs</b> D Ramaswamy Reddy	K V S
<b>4:00 P.M - 5:00 P.M</b>				
24	M.A. 79/2017 (HEARING) IA/1/2017		Dhanalakshmi N <b>Vs</b> Hanume Gowda R H	B M Kiran Kumar
25	O.S. 1696/2017 (HEARING) IA/1/2017 IA/2/2017		Srinivasa Murthy P <b>Vs</b> Narayanaswamy	Venkataswamy M
26	O.S. 1762/2017 (HEARING) IA/1/2017		Subhiksha <b>Vs</b> Veeramma	
27	O.S. 492/2018 (HEARING) IA/1/2018		Manjunath L <b>Vs</b> Hombakka	B N Suresh Babu
28	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006		RATHNAMMA <b>Vs</b> VENKATAMMA	MALLURIAIAH
29	O.S. 72/2018 (ARGUMENTS.) IA/1/2018		Srinivasaiah V <b>Vs</b> Manjunath M	YVRK

**ARGUMENTS BY ADV. DEFTS.**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju <b>Vs</b> Thimmaiah alias Thimmarayappa	Ramakrishna V
31	O.S. 1921/2019 (ORDERS.) IA/1/2019		PETER MICHAEL JOSEPH <b>Vs</b> CHINNAMMA	RAVI SHANKAR
32	O.S. 1973/2014 (OBJECTIONs) IA/1/2014		Suresh M <b>Vs</b> Chikkanna Dead by his LRs	R Srinivas G
33	O.S. 254/2020 (OBJECTIONs) IA/1/2020		Galappa <b>Vs</b> Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
<b>Cases listed below are adjourned due to Covid 19</b>				
34	O.S. 1084/2017 (EVIDENCE.) IA/1/2017	<b>14-12-2020</b>	Narayanaswamy alias Babu <b>Vs</b> Muniyappa	S M K
35	O.S. 1548/2017 (EVIDENCE.) IA/1/2017	<b>14-12-2020</b>	Ippala Bala Joji Reddy <b>Vs</b> Srinivasa Murthy B K	
36	O.S. 1576/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>14-12-2020</b>	Shivamma Narayana Gowda <b>Vs</b> Manjunath Narayana Gowda	Niveditha
37	O.S. 539/2018 (HEARING) IA/1/2018 IA/2/2018	<b>21-01-2021</b>	Rajanna C <b>Vs</b> Mylarappa	K M Manjunatha
38	L.A.C. 11/2018 (HEARING)	<b>21-01-2021</b>	Nataraj <b>Vs</b> The Special Land Acquisition Officer	SHAILASHREE
39	L.A.C. 12/2018 (HEARING)	<b>21-01-2021</b>	Varalakshmi <b>Vs</b> The Special Land Acquisition Officer	SHAILASHREE
40	G and WC 34/2018 (HEARING) /1/2018 /2/2018	<b>21-01-2021</b>	RASHID PATAKKAL <b>Vs</b> SHABANA YOUSUF	GUGANESHWARAN S. N.
41	P and SC 1/2019 (HEARING)	<b>21-01-2021</b>	RENUKA C <b>Vs</b> MALLIKA C	VASANTH KUMAR B M
42	L.A.C. 2/2019 (HEARING)	<b>21-01-2021</b>	Hanumaiah H <b>Vs</b> The Special Land Acquisition Officer Karnataka Road Development Corporation Ltd. KRDC	SHAILASHREE

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	L.A.C. 3/2019 (HEARING)	<b>21-01-2021</b>	Lakshmibai <b>Vs</b> The Special Land Acquisition Officer Karnataka Road Development Corporation Ltd. KRDCL	SHAILASHREE
44	L.A.C. 4/2019 (HEARING)	<b>21-01-2021</b>	Hanumaiah H <b>Vs</b> The Special Land Acquisition Officer, Karnataka Road Development Corporation Ltd. KRDCL	SHAILASHREE
45	O.S. 304/2019 (HEARING) IA/1/2019	<b>21-01-2021</b>	Gangadhar V <b>Vs</b> Lakshmana	Somashekara Reddy
46	O.S. 1339/2019 (HEARING) IA/1/2019	<b>21-01-2021</b>	Patalappa <b>Vs</b> Puttamma	C D R
47	O.S. 1170/2020 (HEARING) IA/1/2020 IA/2/2020	<b>21-01-2021</b>	LAKSHMIDEVI K C <b>Vs</b> VENUGOPAL	ZUBAIDA A
48	O.S. 1178/2020 (HEARING) IA/1/2020	<b>21-01-2021</b>	Narayanaswamy <b>Vs</b> Munishamappa	Lakshmana Murthy
49	O.S. 1565/2014 (SUMMONS) IA/1/2014	<b>02-02-2021</b>	Beeraiiah <b>Vs</b> Balaiah	Srinivas R
50	O.S. 1784/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	<b>02-02-2021</b>	Maqbool S <b>Vs</b> Syed Chand Pasha	L Srinivasa
51	O.S. 384/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Gangappa <b>Vs</b> Srinivas K K	K P J
52	O.S. 558/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Mohan Babu Reddy <b>Vs</b> Gopala Reddy	Ravi Shankar
53	O.S. 1032/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Nethravathi V <b>Vs</b> Puttathayamma	S Nagaraj
54	O.S. 1038/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Somanna J <b>Vs</b> Chandrappa M H	M D Kumar
55	O.S. 1157/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Sarala S <b>Vs</b> Amrutha C P	M Srinivas
56	O.S. 1200/2016 (SUMMONS) IA/1/2016	<b>02-02-2021</b>	Sunanda <b>Vs</b> Revamma	Prakash T H

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 1377/2018 (SUMMONS) IA/1/2018	<b>02-02-2021</b>	Gopala Reddy C <b>Vs</b> Muni Reddy	K V R
58	O.S. 377/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>02-02-2021</b>	Shivakumar T S <b>Vs</b> Siddarajappa	S M
59	O.S. 609/2019 (SUMMONS)	<b>02-02-2021</b>	CANARA BANK <b>Vs</b> SHANMUKA	MOHAN R A
60	O.S. 1318/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	<b>02-02-2021</b>	Sakamma <b>Vs</b> Ramaiah	Shwetha Ravishankar
61	O.S. 1665/2019 (SUMMONS) IA/1/2019	<b>02-02-2021</b>	HANUMAIAH <b>Vs</b> GALAMMA	PADMANABHA
<b>AMENDMENT</b>				
62	O.S. 813/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	<b>02-02-2021</b>	MUNIYAPPA <b>Vs</b> STATE OF KARNATAKA	BABU
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
63	EX 9/2020 (SUMMONS)	<b>02-02-2021</b>	NAGARAJ K <b>Vs</b> VIJAYAMMA	PRASHANTH B N
<b>NOTICES</b>				
64	O.S. 609/2020 (SUMMONS) IA/1/2020	<b>02-02-2021</b>	RANGIYA <b>Vs</b> SHIVANNA	K Suresh
65	O.S. 938/2020 (SUMMONS) IA/1/2020	<b>02-02-2021</b>	NAGARATHNAMMA <b>Vs</b> NANJUNDAPPA K B	A G NAGARAJA
<b>SS TO DEFT. BY RPAD</b>				
66	O.S. 637/2020 (SUMMONS)	<b>02-02-2021</b>	MUNIRAJU S <b>Vs</b> MUNIYAMMA	N S VISHWANATH
<b>STEPS</b>				
67	O.S. 1904/2015 (SUMMONS) IA/1/2015	<b>02-02-2021</b>	RAKSHITHA V REDDY <b>Vs</b> VENKATESH REDDY A	VENKATARAMA REDDY K
68	O.S. 1763/2017 (SUMMONS) IA/1/2017	<b>02-02-2021</b>	Seetharama <b>Vs</b> Hemalatha G	
69	O.S. 59/2019 (SUMMONS)	<b>02-02-2021</b>	Vijaykumar M <b>Vs</b> Mahaveer Chand P	K G R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
70	EX 57/2019 (NOTICE)	<b>02-02-2021</b>	Seethalakshmi Y S, Since dead by LRs 1(a) Shiva Kumar R <b>Vs</b> Krishnappa B C	H S R
71	M.C. 218/2020 (NOTICE)	<b>02-02-2021</b>	ANAND KUMAR M <b>Vs</b> MAMATHA N	RAVI M.
72	R.A. 69/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>02-02-2021</b>	LAKSHMANA <b>Vs</b> HANUMATHAIAH SINCE DEAD BY LRs SIDDAMMA	N SUBBA SHASTRY
73	O.S. 395/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>03-02-2021</b>	Dharshi <b>Vs</b> Chandranna	D.S. MALI PATIL
74	O.S. 489/2016 (A.D.R) IA/1/2016 IA/2/2016	<b>03-02-2021</b>	Ms Mahan Architects A Proprietaryship Concern, Rep. Rajesh Mahan <b>Vs</b> Imam Saheb D	Nirmala K
75	O.S. 102/2017 (A.D.R) IA/1/2017	<b>03-02-2021</b>	Mohan Kumar K <b>Vs</b> Krishnamurthy N	V Muniraj
76	O.S. 118/2017 (A.D.R) IA/1/2017	<b>03-02-2021</b>	Manjunatha <b>Vs</b> Muniyappa	Lokesh
77	O.S. 250/2017 (A.D.R) IA/1/2017	<b>03-02-2021</b>	Latha S K <b>Vs</b> Vijayakumari	D R R
78	O.S. 394/2018 (A.D.R) IA/1/2018	<b>03-02-2021</b>	Veeranna <b>Vs</b> Narayanamma	S G Ramakrishna
79	O.S. 464/2018 (A.D.R) IA/1/2018	<b>03-02-2021</b>	Keshava Reddy B R <b>Vs</b> Sampangi Reddy B R	Channakeshava B S
80	M.C. 127/2018 (A.D.R)	<b>03-02-2021</b>	Jamuna M <b>Vs</b> Lakshmikanth	M Prashanth
81	O.S. 9/2019 (A.D.R) IA/1/2019	<b>03-02-2021</b>	SAVITHRI <b>Vs</b> GALI YELLAMMA	NANJAPPA B N
82	M.C. 76/2020 (A.D.R)	<b>03-02-2021</b>	Neha Rani <b>Vs</b> NIL	Niranjan N Y



**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
10.11.2020**

<b>Morning S/ession 11 am to 2 pm</b>	<b>Afternoon Session 2.45 pm to 5.00 pm</b>
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>  1. O.S.455/2013 2. O.S.706/2010 3. O.S. 629/2010 4. O.S.369/2010 5. O.S.1429/2011 6.O.S.746/2012	<b>To hear on IAs</b>  1. O.S.875/2018 2. O.S.391/2011 3. O.S.860/2012 4.O.S. 1921/2014 5. O.S.1372/2009 6. O.S.645/2018
<b>Evidence</b>	<b>Evidence</b>
1. O.S.633/2015 2.O.S.835/2014 3.O.S.2002/2014	

IV ASCJ    **09.11.2020**  
Bengaluru Rural District, Bengaluru

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru  
Rural District, Bengaluru.

Cause list Dated 10.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 528/2020	Hearing	1	RA. 71/2020	Hearing
2	OS. 1052/2020	Hearing	2	OS. 102/2012	Hearing
3	OS. 1095/2020	Hearing	3	OS. 349/2012	Hearing
4	OS. 479/2013	Evidence	4	OS. 1225/2012	Hearing
5	OS. 750/2013	Evidence	5	OS. 1519/2012	Hearing
6	OS. 1412/2013	Evidence	6	OS. 1625/2012	Hearing
7	OS. 206/2015	Evidence	7	OS. 193/2013	Hearing
8	OS. 470/2001	Arguments	8	OS. 554/2013	Hearing
9	OS. 2143/2006	Arguments	9	OS. 763/2013	Hearing
10	OS. 818/2009	Arguments	10	OS. 977/2013	Hearing
11	OS. 1597/2012	Arguments	11	OS. 649/2015	Hearing
12	Misc. 51/2016	Arguments	12	OS. 973/2007	Pre conciliation for E-Lok Adalath
13	OS. 752/2016	Arguments	13	OS. 974/2007	Pre conciliation for E-Lok Adalath
14	Misc. 66/2016	Arguments	14	OS. 979/2007	Pre conciliation for E-Lok Adalath
15	OS. 1014/2016	Arguments	15	OS. 737/2013	Pre conciliation for E-Lok Adalath

  
9/11/2020

V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 2370/2006 (HEARING) IA/1/2006 IA/2/2006		SUSHEELAMMA <b>Vs</b> JYOTHAMMA	M.VENKATARAMANAPPA
2	O.S. 554/2007 (HEARING) IA/1/2007 IA/2/2007		VENKATASWAMAPPA <b>Vs</b> PILLAPPA	SHIVASHANKAR.K.
3	O.S. 718/2007 (HEARING) IA/1/2007 IA/2/2007 IA/3/2007		C GANGARAJU <b>Vs</b> CHENNNARAYAPPA	D.R.RAJASHEKHARAPPA
4	O.S. 140/2012 (HEARING) IA/1/2012		JAGADISH <b>Vs</b> NANJAPPA	K. SHIVASHANKAR
5	O.S. 219/2014 (HEARING) IA/1/2014		Nagaraja <b>Vs</b> Muniyamma	Ramamohan
6	O.S. 259/2014 (HEARING) IA/1/2014		Ashok Kumar K B <b>Vs</b> Mallikarjuna Rao C	T M R
7	O.S. 811/2014 (HEARING) IA/1/2014		Manjula <b>Vs</b> Krishna Reddy K v	J P
8	O.S. 1418/2006 (EVIDENCE.) IA/1/2006 IA/2/2006		R LAKSHMAIAH <b>Vs</b> MARANNA	SHANKAR REDDY A.S ADVOCATE
9	O.S. 595/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		KARIYAPPA <b>Vs</b> NAGAPPA	SESHAGIRI RAO SRI.V.V.
10	O.S. 207/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		VENKATASWAMY.H.C. <b>Vs</b> RANGANATHA	B.T. INDU SHEKAR
11	O.S. 1041/2012 (EVIDENCE.) IA/1/2012		Gowramma <b>Vs</b> Venkataramanappa	SRINIVASA GOWDA
12	O.S. 696/2014 (EVIDENCE.) IA/1/2014		Muniraju <b>Vs</b> Kempamma	K Aswath Narayana
<b>3:00 P.M - 4:00 P.M</b>				
13	O.S. 841/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014		Elizabeth <b>Vs</b> Mariyamma	G.D.Ashwathanarayana

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1010/2014 (HEARING) IA/1/2014		Rathnamma <b>Vs</b> Akkayamma	M Srinivas
15	O.S. 1136/2014 (HEARING) IA/1/2014		Manjunatha <b>Vs</b> Muniyappa	Navasudar
16	FDP 35/2014 (HEARING)		Jagannatha B N <b>Vs</b> Lakshamma	Shivaram B
17	O.S. 1727/2014 (HEARING) IA/1/2014 IA/2/2014		Venkatravanappa <b>Vs</b> Venkatesh	Vishwanath V
18	O.S. 1148/2015 (HEARING) IA/1/2015		Jalajakshi <b>Vs</b> Mariswamy	H P
19	O.S. 524/2017 (HEARING) IA/1/2017 IA/2/2017		Rajanna <b>Vs</b> Narayanamma	Y V R
20	M.C. 278/2020 (HEARING)		NAGARAM SANTHI ROSE <b>Vs</b> NIL	J PRABHAKAR
21	O.S. 121/2017 (ARGUMENTS.)		Mohan Kumar <b>Vs</b> Muniyappa	
22	O.S. 1756/2015 (ORDERS.) IA/1/2015 IA/2/2015		Sudha N <b>Vs</b> Narayanareddy	Ranghurama Reddy
<b>Cases listed below are adjourned due to Covid 19</b>				
23	O.S. 1703/2007 (SUMMONS) IA/1/2007	<b>19-11-2020</b>	SAROJAMMA <b>Vs</b> M SHANKARAPPA	S.GAJENDRA  DEFT.NO.1 TO 4 - SRI.R.YOGESH
24	EX 4/2016 (APPEARANCE OF PARTY)	<b>19-12-2020</b>	Mubeena Afsar <b>Vs</b> Donald Mcquire	H Devendrappa
25	O.S. 706/2014 (ISSUES.) IA/1/2014	<b>14-01-2021</b>	Hemanth <b>Vs</b> Narasamaiah	C Babu
26	O.S. 1150/2015 (ISSUES.) IA/1/2015 IA/2/2015	<b>14-01-2021</b>	Chikkamma <b>Vs</b> Veerappa B V	M D Raghunath
27	O.S. 39/2017 (ISSUES.) IA/1/2017	<b>14-01-2021</b>	Puttamma <b>Vs</b> Prasad K	Chandrashekar
28	O.S. 501/2017 (ISSUES.) IA/1/2017	<b>14-01-2021</b>	Kyrunisa <b>Vs</b> Raadi H S	M R

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 554/2017 (ISSUES.) IA/1/2017	<b>14-01-2021</b>	Rajendra Kumar R <b>Vs</b> Basavaraju N	M S Prakash
30	O.S. 843/2017 (ISSUES.) IA/1/2017	<b>14-01-2021</b>	Raghavendra K <b>Vs</b> Lakshmiddevamma	A Devaraja
31	O.S. 287/2009 (SUMMONS) IA/1/2009	<b>25-01-2021</b>	SIDDALINGAPPA <b>Vs</b> MUNINAGAPPA	P.S.MANJUNATH P.LAKSHMINARAYANA
32	O.S. 789/2009 (SUMMONS) IA/1/2009	<b>25-01-2021</b>	VENKATASWAMY <b>Vs</b> MURALI MANOHAR REDDY	
33	O.S. 1277/2009 (SUMMONS) IA/1/2009	<b>25-01-2021</b>	GIDDAPPA <b>Vs</b> RAMAKKA	A.C.C.ASSOCIATES
34	O.S. 1221/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>25-01-2021</b>	ASHOK REDDY <b>Vs</b> RAMAPRASAD AND ANOTHER	VISHWANATHAREDDY
35	O.S. 1039/2020 (SUMMONS) IA/1/2020	<b>25-01-2021</b>	Chandrashekar B M <b>Vs</b> Shivakumar M	Vijaya Kumar K
36	O.S. 2121/2007 (EVIDENCE.) IA/1/2007 IA/2/2007	<b>25-01-2021</b>	MS.WHITE FIELD SHELTERS PVT. LTD. <b>Vs</b> N NAGARAJA	
37	O.S. 2442/2007 (EVIDENCE.) IA/1/2007	<b>25-01-2021</b>	MS.S.M.S PROJECTS <b>Vs</b> B R RAMESH	
38	O.S. 1684/2008 (EVIDENCE.) IA/1/2008	<b>25-01-2021</b>	SYED NOOR MOHAMMEDSHAFIUL <b>Vs</b> FARATHATHUNNISA	M.RAMACHANDRA REDDY
39	O.S. 172/2017 (SUMMONS)	<b>27-01-2021</b>	Ramesh Babu R <b>Vs</b> Sharada B	N V M
40	O.S. 253/2017 (SUMMONS) IA/1/2017	<b>27-01-2021</b>	CHANDRIKA alias CHANDRAMMA <b>Vs</b> SAROJAMMA	M Muniyappa
41	O.S. 265/2017 (SUMMONS)	<b>27-01-2021</b>	YALAGAMMA <b>Vs</b> RATNAMMA	N G G
42	O.S. 490/2017 (SUMMONS) IA/1/2017	<b>27-01-2021</b>	Arasappa L <b>Vs</b> Mahesh D M	SNR and ASSOCIATES
43	M.C. 89/2017 (SUMMONS)	<b>27-01-2021</b>	Bhagyalakshmi Y <b>Vs</b> Raju Y alias Ranga Raju	Balareddy R

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**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 624/2017 (SUMMONS) IA/1/2017	<b>27-01-2021</b>	Patel K Anand <b>Vs</b> Krishnaveni	M Prakasha
45	O.S. 943/2014 (NOTICE) IA/1/2014	<b>27-01-2021</b>	Gullamma <b>Vs</b> Chinnappa	G V R
46	O.S. 1173/2012 (EVIDENCE.) IA/1/2012	<b>27-01-2021</b>	N MANJUNATHA RAO <b>Vs</b> BABU	H KRISHNA GOWDA
47	O.S. 234/2014 (EVIDENCE.) IA/1/2014	<b>27-01-2021</b>	Sriram K S <b>Vs</b> Anuradha S	Trialbase
48	Misc 16/2014 (EVIDENCE.)	<b>27-01-2021</b>	Mathew K <b>Vs</b> Sebastain M T	Nikhil K
49	O.S. 596/2014 (EVIDENCE.) IA/1/2014	<b>27-01-2021</b>	Sateesha <b>Vs</b> Mohammed Rasool A Alias Mujeeb Pasha	Lakshmish G
50	O.S. 673/2014 (EVIDENCE.) IA/1/2014	<b>27-01-2021</b>	Suneetha Ashwath <b>Vs</b> Pillakka	B N Suresh Babu
51	O.S. 1042/2014 (EVIDENCE.) IA/1/2014	<b>28-01-2021</b>	Ashwathamma <b>Vs</b> Ravindra N	Suraj
52	O.S. 1082/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>28-01-2021</b>	Rachamma <b>Vs</b> Narayanamma	B K Devaraju
53	O.S. 1487/2014 (EVIDENCE.) IA/1/2014	<b>28-01-2021</b>	Munishami <b>Vs</b> Narayanapa	Mohan Kumar
54	O.S. 1504/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	<b>28-01-2021</b>	Aniruddha Bhosekar <b>Vs</b> Lakshamma	Prasanna Kuma rS
55	O.S. 1531/2014 (EVIDENCE.) IA/1/2014	<b>28-01-2021</b>	Rahmath Bi <b>Vs</b> Abdul Razack	T V T
56	O.S. 1436/2015 (EVIDENCE.)	<b>28-01-2021</b>	Munikrishna <b>Vs</b> The Special Deputy Commissioner	Chikkappaji Gowda K V
57	O.S. 1465/2015 (EVIDENCE.) IA/1/2015	<b>28-01-2021</b>	Lakshamma <b>Vs</b> Rajanna	Manjunath T G
58	Misc 56/2015 (EVIDENCE.)	<b>28-01-2021</b>	Anjinappa <b>Vs</b> Anjinamma	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 10-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
59	O.S. 1725/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	<b>29-01-2021</b>	KAMALA <b>Vs</b> Ayyappa V	
60	O.S. 123/2017 (EVIDENCE.) IA/1/2017	<b>29-01-2021</b>	Lakshmi <b>Vs</b> Puttappa	
61	O.S. 449/2017 (EVIDENCE.) IA/1/2017	<b>29-01-2021</b>	Manikanta N <b>Vs</b> Nanjappa	Rajagopala Reddy
62	O.S. 492/2017 (EVIDENCE.) IA/1/2017	<b>29-01-2021</b>	Yashodamma <b>Vs</b> Parvathamma	Krishnappa
63	O.S. 495/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>29-01-2021</b>	Srinivasa <b>Vs</b> Ravinchandra B N	V N Simha
64	M.C. 77/2017 (EVIDENCE.)	<b>29-01-2021</b>	Lokesh <b>Vs</b> NIL	Vijay Kashyap
65	O.S. 771/2017 (EVIDENCE.) IA/1/2017	<b>29-01-2021</b>	Muddappa C T <b>Vs</b> Venkatesh V K	
66	O.S. 410/2014 (SUMMONS) IA/1/2014	<b>01-02-2021</b>	Venkatamma <b>Vs</b> Munivenkatappa	G M Lokesh Gowda
67	O.S. 60/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>01-02-2021</b>	Krishnamurthy K M <b>Vs</b> Gajjamma	VIJAYA KUMAR
68	O.S. 737/2015 (SUMMONS) IA/1/2015	<b>01-02-2021</b>	Neelamma <b>Vs</b> Chowdamma	R.KRISHNAPPA
69	O.S. 973/2015 (SUMMONS) IA/1/2015	<b>01-02-2021</b>	Venkatamma <b>Vs</b> Munivenkatappa	VENKATEGOWDA
70	O.S. 1103/2015 (SUMMONS)	<b>01-02-2021</b>	Mariyamma <b>Vs</b> Sharadamma	K.G. RAMAKRISHNAIAH
71	O.S. 1506/2016 (SUMMONS) IA/1/2016	<b>01-02-2021</b>	Thayamma <b>Vs</b> Sukashappa	N D V